

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Monday THE 9th Day Of December 2024
COURT HALL NO.8, SITTING AT DHARWAD BENCH
at 02:30PM
BEFORE

THE HON'BLE MRS JUSTICE K.S. HEMALEKHA

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
(MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU) <u>FURTHER HEARING</u>			
1	WP 56423/2014 A/W MEDIATION REPORTS (DATE)	(L, TER) PET: M/S BATA INDIA LTD PRADEEP S SAWKAR	RES: MR H B PUTTASWAMY GOWDA G KOKILA
2	WP 3115/2022 A/W NON FILING OF DETAILED SYNOPSIS (DATE)	(KVOA,) PET: SRI. MUNIVENKATAPPA AND OTHERS N B N SWAMY	RES: STATE OF KARNATAKA AND OTHERS HCGP FOR R1 & R2 RAVI PRAKASH FOR R3 & R4 A SAMPATH FOR R5 & R7 K K VASANTH FOR R6

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